

SUPREME COURT OF INDIA  
RECORD OF PROCEEDINGSCONTEMPT PETITION (C) NO.245 OF 2007 in  
Civil Appeal No.4613/2006

M/S B.S.N.JOSHI &amp; SONS LTD.

Petitioner(s)

VERSUS

AJOY MEHTA & ANR.  
(With office report)  
(For final disposal)

Respondent(s)

Date: 10/11/2008 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.B. SINHA  
HON'BLE MR. JUSTICE CYRIAC JOSEPH

For Petitioner(s) Mr. Vikas Mehta, Adv.

For Respondent(s) Mr. Altaf Ahmed, Sr. Adv.  
Mr. A.S. Bhasme, Adv.  
Mr. Brajesh Pandey, Adv.  
Mr. Varun Thakur, Adv.UPON hearing counsel the Court made the following  
ORDERAfter hearing learned counsel for the parties for some time,  
the Court reserved its judgment.[Sarita Purohit]  
Sr.P.A.[ Pushap Lata Bhardwaj ]  
Court Master